



By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/3836/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Member,  
MACT, Cachar.

Dated Guwahati the 19<sup>th</sup> July, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/18/IV/1/360 Dated, 17<sup>th</sup> July, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 16.07.2019, has been granted/rejected.

Yours faithfully,

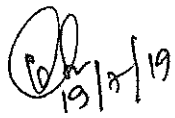
Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-93/98/3837/A, dated 19.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
Ratan